

MINUTES OF THE MEETING NO.05 (2025-26) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.08.2025 AT 11:30 AM, VANIJYA BHAWAN, NEW DELHI

Meeting No. 05 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:30 AM on August 22, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- i. Dr. Rahul Rohankar, Livestock Officer, D/o AHD
- ii. Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
- iii. Shri Anek Kumar, Scientific Officer-G, DAE
- iv. Shri Jitesh Kumar, Assistant Commissioner, MoEF&CC (SU Division)
- v. Shri Aditya Narayan Singh, Director, M/o EF&CC (Ozone Cell)
- vi. Shri Sanjay Kumar Chauhan, AIGF, MoEF&CC (SU Division)
- vii. Dr. B. Balaji, Secretary, NBA
- viii. Dr. Vinita Pachauri Sharma, Asst. Plant Protection Officer, M/o Agriculture
- ix. Shri D.S. Walde, Chief Mineral Economist, Ministry of Mines

In attendance:

- x. Shri Moin Afaq, Joint DGFT
- xi. Shri Yashwant Kumar Singh, Deputy DGFT
- xii. Shri Santosh Tripathi, Section Officer

3. Altogether 97 applications were considered by the EFC, out of which 39 cases were approved, 1 case was rejected, 15 cases are under deficiency and remaining 42 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm	DGFT (Hqrs) File No	Item Description	Quantity Applied	Date of receipt of application	Country of Destination	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose							
1	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	2.69 KGs	10.11.2024	South Africa	Deferred Due to non-receipt of prior approval from NBA.
2	A. K. LASKAR NURSERY	0010AM26	ONION SEEDS	30000 KGs	06.04.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of

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							Commerce.
3	SAVANNAH SEEDS PRIVATE LIMITED	0197AM26	Of seed quality-SHX-4891	16 KGs	05.05.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
4	AMBIKA SEED COMPANY	0215AM26	NASIK RED N53 AND BOMBAY RED	145 MTs	05.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
5	AMBIKA SEED COMPANY	0217AM26	NASIK RED N-53 AND BOMBAY RED	200 MTs	05.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
6	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	23500 KGs	17.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
7	ABDUL MAJID SARKAR AND SONS	0269AM26	ONION SEED	250 MTs	22.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
8	HASSIEM TRADING CORPORATION	0273AM26	ONION SEED	35 MTs	23.05.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
9	ADVANTA ENTERPRISES LIMITED	0323AM26	Hybrid Rice Seeds - Petrochem Hybrid Dhan 6 (ARBH 18030)	200000 KGA	12.06.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP
10	AR INTERNATIONAL	0341AM26	ONION SEED (N-53 AND SUKH SAGAR)	100 MTs	24.06.2025	Bangladesh	Deferred Due to want of comments from FT (SA), Department of Commerce.
11	VNR SEEDS PRIVATE	0345AM26	HYB PADDY SEEDS F1	150000 KGs	26.06.2025	Bangladesh	Approved The firm has

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	LIMITED		VNR Hybrid Dhan 1 (VNR 17393)/				submitted the relevant documents as per the SoP.
12	BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED	0384AM26	(ONION SEED) Variety -SUKSAGAR -NASIK RED -GOURANG LIGHT RED	20500 KGs	14.07.2025	Bangladesh	Deferred Due to want of comments from FT (SA) Department of Commerce.
13	INDO-AMERICAN HYBRID SEEDS (INDIA) PRIVATE LIMITED	0385AM26	ONION SEED	1000 KGs	15.07.2025	Senegal	Approved The firm has submitted the relevant documents as per the SoP.
14	BAYER BIOSCIENCE PRIVATE LIMITED	0388AM26	Variety - Hybrid Rice (Paddy) Arize Tej Gold A-Line Parent Seeds	50000 KGS	16.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP
15	MAHYCO PRIVATE LIMITED	0393AM26	Of seed quality - HY. PADDY - Mahyco-2 (RXEL20)	15 MTs	17.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
16	MAHYCO PRIVATE LIMITED	0394AM26	Of seed quality - HY. PADDY - BRAC-14(RXML-22)	30 MTs	17.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
17	MAHYCO PRIVATE LIMITED	0395AM26	Variety - HY. PADDY - Mahyco-3(MRP-5632) - HY. PADDY - Mahyco-4(Suruchi 1)	250 MTs	17.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.

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			- HY. PADDY - Mahyco-7(MRP-5401)				
18	MAHYCO PRIVATE LIMITED	0396AM26	Of seed quality - HY. PADDY - Surovi-1 (RXEL-34)	100 MTs	17.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
19	MAHYCO PRIVATE LIMITED	0397AM26	Of seed quality - HY PADDY Mahyco-1 (RXEL-27)	100 MTs	17.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
20	SUNBEAM INTERNATIONAL	0404AM26	Of Onion - BOMBAY RED ONION	10000 KGs	18.07.2025	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP.
21	DURGA SEED FARM (REGD)	0473AM26	Of Onion - Bombay Red	100000 KGs	29.07.2025	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP.
22	SAVANNAH SEEDS PRIVATE LIMITED	0486AM26	Of seed quality Variety -3s Hybrid Dhan 2 (Sava 81) -Mitali Hybrid Dhan 4 (Sava 134) -3s Hybrid Dhan 1 (Sava 23)	480000 KGs	30.07.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
23	MALAV SEEDS PVT LTD	0514AM26	Onion Seeds Variety Red Bombay	85000 KGs	31.07.2025	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP.
24	SAFAL SEEDS AND BIOTECH	0518AM26	Onion Bombay Red Seeds	10000 KGs	01.08.2025	Kenya	Approved The firm has submitted the relevant

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	LIMITED						documents as per the SoP.
25	SAFAL SEEDS AND BIOTECH LIMITED	0536AM26	Onion Bombay Red Seeds	15000 KGs	04.08.2025	Tanzania, United Republic of	Approved The firm has submitted the relevant documents as per the SoP.
26	SAFAL SEEDS AND BIOTECH LIMITED	0537AM26	Onion Bombay Red Seeds	40000 KGs	04.08.2025	Kenya	Approved The firm has submitted the relevant documents as per the SoP.
27	ADVANTA ENTERPRISES LIMITED	0539AM26	Of seed quality - Hybrid Rice Seeds -North South Hybrid Dhan 5 (Golden 1)	150000 KGs	04.08.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
28	ANANTA VEGETABLE SEEDS PRIVATE LIMITED	0542AM26	Onion Seeds	4836.9 KGA	05.08.2025	Korea	Approved The firm has submitted the relevant documents as per the SoP.
29	GENOVO HYBRID SEEDS PRIVATE LIMITED	0545AM26	Onion Seeds	1200 Kgs	05.08.2025	Mali	Approved The firm has submitted the relevant documents as per the SoP.
30	EAST WEST SEEDS INDIA PRIVATE LIMITED	0547AM26	Onion Seeds Variety -Prema, EW 401, Prapti, Prabhas, Praneel, 28548, Prerana, Prathamesh, Prerana, Prathamesh, 28563	55 KGs	05.08.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
31	VOKKAL SEEDS PRIVATE LIMITED	0549AM26	ONION SEEDS	1000 KGs	05.08.2025	Tanzania, United Republic of	Approved The firm has submitted the relevant documents as per the

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							SoP.
32	EAST WEST SEEDS INDIA PRIVATE LIMITED	0565AM26	Onion Mars F1	1000 KGs	08.08.2025	Tanzania, United Republic of	Approved The firm has submitted the relevant documents as per the SoP.
33	MAHYCO PRIVATE LIMITED	0566AM26	Of seed quality Variety -HY. PADDY SEEDS - MHC2 - HY. PADDY SEEDS - THAI HUNG 89(TH89)	500 MTs	08.08.2025	Vietnam	Approved The firm has submitted the relevant documents as per the SoP.
34	PAN SEEDS PRIVATE LIMITED	0574AM26	Of seed quality Variety -HYBRID PADDY SEEDS FOR SOWING - PAN 7001 - HYBRID PADDY SEEDS FOR SOWING - PAN 7002	200 KGs	11.08.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
35	SAVANNAH SEEDS PRIVATE LIMITED	0576AM26	Of seed quality Variety -RT2024-127-FP - RT2024-134-FP	40 KGs	11.08.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
Applications related to Seeds for Non-Sowing Purpose							
36	M/S MAA NIRMALA BHANDAR	0224AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED	24500 MTs	05.05.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.

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			QUALITY				
37	ADITYA TRADING	0239AM26	Rice in Husk (paddy or rough) other than seed quality	5000 MTs	08.05.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
38	M/S SHIVSHAKTI TRADERS	0254AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	16000 MTs	14.05.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
39	SUVLAXMI TRADERS	0288AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	28.05.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
40	SUBODH KUMAR SINGH	0300AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	29.05.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
41	R.K ENTERPRISES	0309AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	6000 MTs	31.05.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
42	RAJARAM AJIT KUMAR	0332AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED	20000 MTs	17.06.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.

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			QUALITY				
43	OM TRADING COMPANY	0381AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	8000 MTs	12.07.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
44	M/S PURVANCHAL TRADING COMPANY	0405AM26	RICE PADDY	40000 MTs	18.07.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
45	HANUMAN GALLA BHANDAR	0436AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	24000 MTs	22.07.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
46	JAI MAA LALTEY FARMER PRODUCER COMPANY LIMITED	0469AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	8500 MTs	28.07.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
47	GURU SMARTH EXPORT	0572AM26	Paddy Husk or Rice Husk	2500 MTs	09.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
48	RAGANI TRADERS	0575AM26	Non-Basmati Rice Paddy (other than seed quality)	6000 MTs	11.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
49	STC ENTERPRISES	0579AM26	Non-Basmati Rice Paddy (other than seed quality)	5000 MTs	11.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.

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50	DIPJYOTI ENTERPRISES	0585AM26	Non-Basmati Rice Paddy (other than seed quality)	15000 MTs	12.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
51	VATSYAYAN TRADERS	0587AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11000 MTs	13.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
52	MAA CHAMELI GALLA BHANDAR	0588AM26	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	24000 MTs	13.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
53	KARAN ENTERPRISES	0590AM26	NON-BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	8000 MTs	14.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
54	PARBATI GALLA BHANDAR	0593AM26	Non-Basmati Rice Paddy (other than seed quality)	20000 MTs	15.08.2025	Nepal	Deferred Due to want of comments from FT (SA), Department of Commerce.
Department of Animal Husbandry and Dairying							
55	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	92292 Nos.	10.09.2024	Nepal	Approved On the basis of comments / NOC from D/o AHD vide OM dated 29.07.2025 approving the export of 92,292 Nos of Frozen Semen Doses of Murrah breed to Nepal.

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							Actual Export shall be subject to recommendation from the National Biodiversity Authority under the Biological Diversity Act, 2002.
56	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	3000050 Nos.	11.09.2024	Kenya	Deferred Due to want of additional information/ documents from the firm.
57	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :- Pure-bred breeding animals	40 Nos.	19.10.2024	UAE	Approved ex-post-facto Based on comments / NOC from D/oAHD vide OM dated 30.07.2025 approving the export of 40 nos of Murrah Buffaloes to United Arab Emirates subject to NOC from the National Biodiversity Authority under the Biological Diversity Act, 2002.
58	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	12000 PCs	18.12.2024	Paraguay	Deferred Due to want of comments from D/o AHD.
59	PRAYAS	0281AM26	Maize bran	10000 MTs	27.05.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
60	PRAYAS	0282AM26	Maize bran	10000 MTs	28.05.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
61	S V JUTE INDUSTRIES	0359AM26	Maize bran	6000 MTs	02.07.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
62	FARMAVISIO	0364AM26	Sodium	250 KGs	03.07.2025	Nigeria	Rejected

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	N HEALTHCARE		Caseinate Powder				ITC(HS) code does not fall under Restricted Export Category.
63	AAYUSH TRADING	0391AM26	RICE BRAN Of other cereals - Rice Bran (for industrial/processing use, not for fodder)	40000 MTs	17.07.2025	Nepal	Deferred Due to want of comments from D/o AHD.
64	MARGS EXIM CO	0567AM26	MAIZE BRAN	5000 MTs	08.08.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
Ministry of Environment Forest and Climate Change (SU Division)							
65	RAATI RAJAN IMPEX	1277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	25 MTs	03.09.2023	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
66	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	62936 Nos.	06.06.2024	Bhutan	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority.
67	RAATI RAJAN IMPEX	0409AM25	RED SANDERS WOOD OBTAINED FROM ARTIFICIAL	42 MTs	09.06.2024	Singapore	Approved On the basis of comments / NOC from M/o EF&CC (SU Division) vide OM dated 14.08.2025

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			ORIGIN (PATTALAND) IN LOG FORM				approving export of 42 MTs (Artificially Propagated Sources) Red sanders to Singapore
68	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	4.475 MTs	22.06.2024	China	Deferred Due to want of additional information/ documents from the firm.
69	LONG CYCLE CHENNAI	0481AM25	RED SANDERS WOOD IN LOGS & ROOTS FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	47.413 MTs	01.07.2024	China	Deferred Due to want of additional information/ documents from the firm.
70	ALMIGHTY AQSA EXPO LLP	0704AM25	ARTIFICIALLY PROPAGATED RED SANDERS WOOD LOGS 805 NOS	28.6 MTs	19.10.2024	China	Approved On the basis of comments / NOC from M/o EF&CC (SU Division) vide OM dated 25.08.2025 approving export of 28.6 MTs (805 Logs) (Artificially Propagated Sources) Red Sanders wood in log form to China
71	SRK ENTERPRISES	0844AM25	Sandalwood Oil	2 KGs	23.12.2024	UAE All GCA Countries	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
72	RAATI RAJAN	0946AM25	RED SANDERS	36.5 MTs	08.02.2025	Singapore	Deferred Due to want of

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	IMPEX		WOOD IN LOG FORM OBTAINED FROM PATTALAND (ARTIFICIAL ORIGIN) FROM THE STATE OF TAMILNADU				comments / NOC from M/o EF&CC (SU Division)
73	LONG CYCLE CHENNAI	1048AM25	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAN	16.392 MTs	17.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
74	LONG CYCLE CHENNAI	1049AM25	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAN	17.53 MTs	17.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
75	LONG CYCLE CHENNAI	1070AM25	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM	17.060 MTs	28.03.2025	China	Deferred Due to want of additional information/ documents from the firm.



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			PATTALAND				
76	LONG CYCLE CHENNAI	1071AM25	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	26.410 MTs	28.03.2025	China	Deferred Due to want of additional information/ documents from the firm.
77	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313AM26	SANDALWOOD OIL NEWCALEDONIA FOR LIFE LMR 1-5 (B.No.IN175 27567)	25 KGs	04.06.2025	Netherlands	Deferred Due to want of additional information/ documents from the firm.
78	Venkata Sai Enterprises	0347AM26	"Red Sanders Wood Logs obtained from Pattaland (Artificially Propagated)"	17.796 MTs	27.06.2025	Hong Kong	Deferred Due to want of additional information/ documents from the firm.
79	MAHIN INTERNATIONAL OUD	0369AM26	Whole Plant, Aerial Part, Stem, Shoot and Wood :---- Agarwood - AGARWOOD CHIPS	500 KGs	05.07.2025	USA	Approved On the Based on verification of legal Procurement Certificate from DFO Jorhat vide email dated 24.07.2025 for 500 Kgs of Agarwood Chip. Actual Exports shall be subject to a valid CITES Permit.
80	Assam Fragrance	0389AM26	Whole Plant, Aerial Part, Stem, Shoot and	120 KGs	17.07.2025	Saudi Arabia	Deferred Due to want of additional information/ documents from the

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			Wood :---- Agarwood - Agarwood Chips Finished				firm.
81	SHARDA RAJENDRA GADEKAR	0401AM26	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil;---- Sandalwood oil - Sandalwood Oil	50 LTR	18.07.2025	UAE	Deferred Due to want of additional information/ documents from the firm.
82	MAHIN INTERNATIO NAL OUD	0569AM26	Whole Plant, Aerial Part, Stem. Shoot and Wood :---- Agarwood - AGARWOO D CHIPS	3000 KGs	08.08.2025	UAE	Approved On the Based on verification of legal Procurement Certificate from DFO Jorhat vide email dated 28.08.2025 & 01.09.2025 for 2500 Kgs of Agarwood Chip. Actual Exports shall be subject to a valid CITES Permit.
83	ZITAN TRADING CORPORATI ON	0578AM26	Red Sanders (Pterocar pus Sautatinus) Variety -NON GRADE RED SANDERS WOOD LOGS - Non Grade Red Sanders Wood Logs	636.452 MTs	11.08.2025	China	Deferred Due to want of additional information/ documents from the firm.

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Ministry of Environment Forest and Climate Change (Ozone Cell)							
84	NAVIN FLUORINE INTERNATIONAL LIMITED	0367AM26	Saturated fluorinated derivatives of acyclic hydrocarbons:- Fluoromethane (HFC-41), 1,2-difluoroethane (HFC-152) and 1,1-difluoroethane (HFC152a) - 1,1-difluoroethane HFC-152a	2000 MTs	04.07.2025	USA	Deferred Due to non-receipt of information/documents from the firm.
85	ADVAIT INDUSTRIES LLP	0377AM26	Hexachloroethane	20000 KGs	09.07.2025	Thailand	Approved (ex-post-facto) Based on comments from M/o EF&CC (Ozone cell) vide OM dated 18.07.2025 stating that the item does not fall under the category of ODSs or HFCs and also comments of CIB&RC stating the item is not an Insecticide.
86	NAVIN FLUORINE INTERNATIONAL LIMITED	0380AM26	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogens:- Chlorodifluoromethane (HCFC-22) - Mono Chloro Difluoro Methane	700 MTs	10.07.2025	Bahrain, Egypt, Qatar, Saudi Arabia and UAE	Approved Based on comments/NOC from M/o EF&CC (Ozone cell) vide OM dated 18.07.2025 approving 662.64 MT of Monochloro Difluoro Methane (Refrigerant R-32 or HFC-22) for non-feedstock applications to Bahrain, Egypt, Qatar, Saudi Arabia, United

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			(REFRIGERANT R-22 / HCFC-22 / MAFRON 22)				Arab Emirates and Vietnam.
87	AGC ASIA PACIFIC (INDIA) PRIVATE LIMITED	0386AM26	Halogenated derivatives of acyclichydro carbons containing two or more different halogen: - - Dichloropent afluoropropanes (HCFC-225, 225ca, 225cb) - Specification s mentioned in the toll agreement copy attached	2000000 KGs	16.07.2025	Japan	Approved Based on comments/NOC from M/o EF&CC (Ozone cell) vide OM dated 27.08.2025 approving 20,00,000 Kgs of Dichloropentafluoropropanes (HFC-225) for feedstock application only in the manufacturing of HFO-1234yf to Japan.
88	DHRUV REMEDIES PRIVATE LIMITED	0403AM26	Other - Clear Colorless Liquid. Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	200000 KGs	18.07.2025	China	Approved Based on comments from M/o EF&CC (Ozone cell) vide OM dated 07.08.2025 that Bromobenzene does not fall under the category of either ODSS or HFCs.
89	SRF LIMITED	0434AM26	Halogenated derivatives of acyclichydro carbons containing two or more different halogen: - - Chlorodifluoromethane	1000 MTs	22.07.2025	Bahrain, Brazil, Egypt, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia,	Deferred For want of comments/NoC from M/o EF&CC (Ozone Cell).

Sl. No.	Name of the Firm	DGFT (Hqrs) File No	Item Description	Quantity Applied	Date of receipt of application	Country of Destination	Decision of EFC / remark
			(HCFC-22)- MONOCHLORO DIFLUOROMETHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK			South Africa, Thailand	
90	DHRUV REMEDIES PRIVATE LIMITED	0483AM26	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - Products Name: n-Propyl Bromide, Specification: 1. Appearance - Colorless Liquid 2. Identification by GC - The retention time of the main peak in the test solution to match With that standard. 3. Moisture - Not More than 0.05% 4. Density(W/V) - 1.34 to 1.35 5. Purity as n- Propyl Bromide -	208000 KGs	30.07.20 25	China	Approved Based on comments from M/o EF&CC (Ozone cell) vide OM dated 07.08.2025 that N-Propyl Bromide does not fall under the category of either ODSs or HFCs.



Sl. No.	Name of the Firm	DGFT (Hqrs) File No	Item Description	Quantity Applied	Date of receipt of application	Country of Destination	Decision of EFC / remark
			Note less than 99%				
91	VIJAY PETROCHEM PRIVATE LIMITED	0504AM26	29034200 - Saturated fluorinated derivatives of acyclic hydrocarbons: - Difluoromethane (HFC-32) - Refrigerant R32 (54946*9.1Kgs) 38276300 - Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- - Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125) - Refrigerant R410a (44248*11.3 Kgs)	1200021 KGs	31.07.2025	USA	Approved Based on comments/NOC from M/o EF&CC (Ozone cell) vide OM dated 29.08.2025 approving (i) 500008.6 Kgs of HFC-32, (ii) 500002.4 Kgs of R-410a (i.e. a blend of HFC-32 and HFC-125) and (iii) 200010.0 Kgs of R-407c (i.e. blend of HFC-32, HFC-125 and HFC-134a) to customers in United States of America.



Sl. No.	Name of the Firm	DGFT (Hqrs) File No	Item Description	Quantity Applied	Date of receipt of application	Country of Destination	Decision of EFC / remark
			38276400 - Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):-- Other, not included in the sub-headings above, containing 30% or more by mass of 1,1,1,2-tetrafluoroethane (HFC-134a) but not containing unsaturated fluorinated derivatives of acyclic hydrocarbons (HFOs) - Refrigerant R407c (17700*11.3 Kgs)				
92	DHRUV REMEDIES PRIVATE LIMITED	0508AM26	Brominated or iodinated derivatives of acyclic hydrocarbons:-- Other - Products Name: n-	260000 KGs	31.07.2025	China	Approved Based on comments from M/o EF&CC (Ozone cell) vide OM dated 07.08.2025 that N-Propyl Bromide does not fall under the category of either

Sl. No.	Name of the Firm	DGFT (Hqrs) File No	Item Description	Quantity Applied	Date of receipt of application	Country of Destination	Decision of EFC / remark
			Propyl Bromide, Specification: 1. Appearance - Colorless Liquid 2. Identification by GC - The retention time of the main peak in the test solution to match With that standard. 3. Moisture - Not More then 0.05% 4. Density(W/V) - 1.34 to 1.35 5. Purity as n-				ODSs or HFCs.
93	SOLARIS CHEMTECH INDUSTRIES LIMITED	0580AM26	Variety -Brominated or iodinated derivatives of acyclic hydrocarbon s:- - Methyl bromide (bromomethane) - N- PROPYL BROMIDE - Brominated or iodinated derivatives of acyclic hydrocarbon s:- - Methyl bromide (bromometha	78000 KGs	12.08.2025	Japan	Deferred For want of comments/NoC from M/o EF&CC (Ozone Cell).

Sl. No.	Name of the Firm	DGFT (Hqrs) File No	Item Description	Quantity Applied	Date of receipt of application	Country of Destination	Decision of EFC / remark
			ne - Brominated or iodinated derivatives of acyclic hydrocarbon s:- - Methyl bromide (bromometha ne)				
Ministry of Mines							
94	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	MICRONIZE D ZIRCONIUM SILICATE	700 MTs	20.03.2025	Belarus	Deferred Due to non-receipt of additional documents/ information from the firm (Deficiency raised on 24.06.2025, 25.06.2025 and 20.08.2025)
95	ASPEN GLOBAL	1059AM25	Silica Sand, not of River Origin. BYE-PRODUCT of Kaolin Mining ; quality SiO2 >95%	100000 MTs	21.03.2025	UAE	Deferred Due to want of Comments / NOC from MoM.
96	OPAQUE CERAMICS PRIVATE LIMITED	0501AM26	MICRONIZE D ZIRCONIUM SILICATE	3000 MTs	31.07.2025	Spain	Deferred Due to want of comments from DAE. However, comments/NOC from M/o Mines received vide OM dated 19.08.2025
97	OPAQUE CERAMICS PRIVATE LIMITED	0524AM26	MICRONIZE D ZIRCONIUM SILICATE	4000 MTs	01.08.2025	Russian Federation, Saudi Arabia	Deferred Due to want of comments from DAE. However, comments/NOC from M/o Mines received vide OM dated 19.08.2025.

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.

